

RESUME OF WORK DONE BY LOK SABHA

**FOURTEENTH LOK SABHA
SIXTH SESSION, 2005**

LOK SABHA SECRETARIAT, NEW DELHI
February, 2006/Magha, 1927 (Saka)

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FOURTEENTH LOK SABHA—SIXTH SESSION
(23rd November to 23rd December, 2005)



LOK SABHA SECRETARIAT
NEW DELHI
February, 2006/Magha, 1927 (Saka)

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PREFACE

This Publication contains a brief resume of work done in the Fourteenth Lok Sabha during the Sixth Session *i.e.* from the 23rd November to 23rd December, 2005.

NEW DELHI;
February, 2006

Magha, 1927 (Saka)

P.D.T. ACHARY,
Secretary-General.

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1. DURATION OF SESSION

Date of commencement	:	*23 November, 2005
Date of Adjournment <i>Sine Die</i>	:	**23 December, 2005
Date of Prorogation of the House	:	28 December, 2005
Total Number of days of Session	:	31 days
Number of actual sittings	:	23 days
Number of hours of sittings	:	118 hours 29 minutes

* The first sitting commenced with the playing of National Anthem.

** The sitting ended with the playing of National Song.

2. ADJOURNMENT MOTIONS
Adjournment Motion Admitted, Discussed and Negatived

Sl. No.	Name of Member who had tabled notices	Subject matter of the notice	Date on which Admitted	Date on which Discussed	Time taken H. M.	Remarks
1.	Shri L.K. Advani, Shri George Fernandes	The Central Government's failure to take proper action against the Indian entities and individuals allegedly involved as non-contractual beneficiaries of the United Nations' Oil-for-Food Programme in Iraq, as reported in the Report of the United Nations' Independent Inquiry Committee (Volcker Committee) and its efforts to cover up these serious crimes.	28.11.2005	28.11.2005	5 50	The motion was discussed and negatived.

3. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/remarks
1.	The Punjab General Sales Tax (As in Force in the Union Territory of Chandigarh) Repeal Bill, 2005	25.8.2005 (Earlier Session)	-	29.11.2005 (consideration and passing)	H 0 35	-	-	Passed
2.	The National Tax Tribunal Bill, 2004	6.12.2004 (Earlier Session)	-	29.11.2005 (consideration and passing)	2 56	12	12	Passed, as amended
3.	The Disaster Management Bill, 2005, as passed by Rajya Sabha	-	30.11.2005	9.12.2005 12.12.2005 (consideration and passing)	3 31	12	-	Passed
4.	The Prevention of Insults to National Honour (Amendment) Bill, 2005	22.8.2005 (Earlier Session)	-	30.11.2005 6.12.2005 (consideration and passing)	1 24*	-	-	Passed

*Discussed together.

the last day
of the
second
week of the
next session
was
adopted on
21st
December,
2005.

11. The Criminal Law (Amendment) Bill, 2005, <i>as passed by Rajya Sabha</i>	-	15.12.2005	22.12.2005 (consideration and passing)	2	45	-	-	Passed
12. The Central Sales Tax (Amendment) Bill, 2005	15.12.2005	-	20.12.2005 (consideration and passing)	0	47	-	-	Passed
13. The Appropriation (No. 5) Bill, 2005	15.12.2005	-	15.12.2005 (consideration and passing)	0	04	-	-	Passed
14. The Andhra Pradesh Legislative Council Bill, 2004	16.12.2004 (Earlier Session)	15.12.2005	15.12.2005 (consideration and passing)	2	33	3	3	Passed, as amended

* Discussed together.

@ The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Manipur University Ordinance, 2005 (No. 3 of 2005) promulgated by the President on 13 October, 2005.

\$ The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Taxation Laws (Amendment) Ordinance, 2005 (No. 4 of 2005) promulgated by the President on 31 October, 2005. The Short title of the Bill was changed to the Taxation Laws (Amendment) Bill, 2005 by Lok Sabha through an amendment to clause 1.

	1	2	3	4	5	6	7	8	9
15. *The Chartered Accountants (Amendment) Bill, 2005, as passed by Rajya Sabha	-	16.12.2005	23.12.2005 (consideration and passing)	0	04*	1	1	1	Passed, as amended
16. *The Cost and Works Accountants (Amendment) Bill, 2005, as passed by Rajya Sabha	-	16.12.2005	23.12.2005 (consideration and passing)	0	04*	1	1	1	Passed, as amended
17. *The Company Secretaries (Amendment) Bill, 2005, as passed by Rajya Sabha	-	16.12.2005	23.12.2005 (consideration and passing)	0	04*	1	1	1	Passed, as amended
18. The Securities Contracts (Regulation) Amendment Bill, 2005	16.12.2005	-	-	-	-	-	-	-	Pending
19. \$The Constitution (One Hundred and Fourth Amendment) Bill, 2005	20.12.2005	-	21.12.2005 (consideration and passing)	6	14	3	1	1	Passed, as amended
20. The Commissions for Protection of Child Rights Bill, 2005	2.5.2005 (Earlier Session)	-	20.12.2005 21.12.2005 (consideration and passing)	3	17	23	23	23	Passed, as amended
21. The Electricity (Amendment) Bill, 2005	23.12.2005	-	-	-	-	-	-	-	Pending

* Discussed together.
 \$ The short title of the Bill was changed to the Constitution (Ninety-third Amendment) Bill, 2005 through an amendment to clause 1.

SUMMARY

1. Bills pending at the end of last Session	24
2. Bills introduced	9
3. Bills opposed at introduction stage	1
4. Bills passed by Rajya Sabha and laid on the Table	6
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	3
6. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	Nil
7. Bills passed	17
8. Bills negatived	Nil
9. Bills withdrawn	Nil
10. Bills part-discussed	Nil
11. Motions for adjournment of debate on the Bills adopted	Nil
12. Bills referred to Select Committee	Nil
13. Bills referred to Joint Committee	1
14. Bills reported by Select Committee	Nil
15. Bills reported by Joint Committee	Nil
16. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
17. Bills referred to Standing Committees by Chairman/Speaker	12
18. Bills reported by Standing Committees	9
19. Bills pending at the end of Sixth Session of Fourteenth Lok Sabha	22

(ii) Bills referred to the Standing Committees and Presentation/Laying of Reports thereof

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/ Rajya Sabha	Referred by Speaker/ Chairman	Name of the Committee/ Date of reference	Date of presentation/ laying of reports	Remarks
1	2	3	4	5	6	7
1.	The Prevention of Child Marriage Bill, 2004.	20.12.2004 (RS)	Chairman	Personnel Public Grievances, Law and Justice (27.12.2004)	29.11.2005	Pending in Rajya Sabha
2.	The Reserve Bank of India (Amendment) Bill, 2005	13.5.2005 (LS)	Speaker	Finance (17.5.2005)	1.12.2005	Pending in Lok Sabha
3.	The National Commission for Minority Educational Institutions (Amendment) Bill, 2005	23.8.2005 (RS)	Chairman	Human Resource Development (24.8.2005)	6.12.2005	Pending in Rajya Sabha
4.	The Cess Laws (Repealing and Amending) Bill, 2005	16.8.2005 (LS)	Chairman	Commerce (7.9.2005)	8.12.2005	Pending in Lok Sabha
5.	The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2005	29.8.2005 (LS)	Speaker	Social Justice and Empowerment (30.08.2005)	12.12.2005	Pending in Lok Sabha
6.	The Taxation Laws (Amendment) Bill, 2005	12.5.2005 (LS)	Speaker	Finance (17.5.2005)	13.12.2005	Pending in Lok Sabha

7.	The Banking Regulation (Amendment) Bill, 2005	13.5.2005 (LS)	Speaker	Finance (17.5.2005)	13.12.2005	Pending in Lok Sabha
8.	The Khadi and Village Industries Commission (Amendment) Bill, 2005	22.8.2005 (LS)	Chairman	Industry (7.9.2005)	13.12.2005	Pending in Lok Sabha
9.	The Drugs and Cosmetics (Amendment) Bill, 2005	10.5.2005 (RS)	Chairman	Health and Family Welfare (19.5.2005)	21.12.2005	Pending in Rajya Sabha
10.	The Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005	5.12.2005 (RS)	Chairman	Home Affairs (7.12.2005)	-	Pending with the Committee
11.	The Carriage by Road Bill, 2005	7.12.2006 (RS)	Chairman	Transport, Tourism and Culture (14.12.2005)	-	Pending with the Committee
12.	The Warehousing (Development and Regulation) Bill, 2005	7.12.2005 (LS)	Speaker	Food, Consumer Affairs and Public Distribution (19.12.2005)	-	Pending with the Committee
13.	The Inland Vessels (Amendment) Bill, 2005	8.12.2005 (RS)	Chairman	Transport, Tourism and Culture (13.12.200511)	-	Pending with the Committee

1	2	3	4	5	6	7
14.	The Protection of Human Rights (Amendment) Bill, 2005	8.12.2005 (RS)	Chairman	Home Affairs (13.12.2005)	-	Pending with the Committee
15.	The Securities Contracts (Regulation) Amendment Bill, 2005	16.12.2005 (LS)	Speaker	Finance (23.12.2005)	-	Pending with the Committee
16.	The Armed Forces Tribunal Bill, 2005	20.12.2005 (RS)	Speaker	Defence (23.12.2005)	-	Pending with the Committee
17.	The Essential Commodities Amendment Bill, 2005	20.12.2005 (RS)	Speaker	Food, Consumer Affairs and Public Distribution (9.1.2006)	-	Pending with the Committee
18.	The Prevention and Control of Infectious and Contagious Diseases in Animals Bill, 2005	21.12.2005 (RS)	Speaker	Agriculture (9.1.2006)	-	Pending with the Committee
19.	The Electricity (Amendment) Bill, 2005	23.12.2005 (LS)	Speaker	Energy (23.12.2005)	-	Pending with the Committee
20.	The National Institute of Fashion Technology Bill, 2005	23.12.2005 (RS)	Speaker	Labour (9.1.2006)	-	Pending with the Committee
21.	The Wild Life (Protection) Amendment Bill, 2005	23.12.2005	Chairman	Science and Technology and Environment and Forests (30.12.2005)	-	Pending with the Committee

(iii) Private Members' Bills

Sl. No.	Title of the Bill and member-in-charge	Date of Introduction	Date(s) laying on the Table (in the case Bills passed by Rajya Sabha)	Date(s) of Discussion in Lok Sabha	Time taken	No. of amend-ments tabled	No. of amend-ments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
1.	The Meritorious Students (Assistance in Higher Studies) Bill, 2005 by Shri K.C. Singh "Baba", M.P.	25.11.2005	-	-	-	-	-	Pending
2.	The Provision of Social Security to Old Persons Bill, 2005 by Shri K.S. Rao, M.P.	25.11.2005	-	-	-	-	-	Pending
3.	The Inter-Caste Marriages (Reservation Provisions) Bill, 2005 by Shri S.K. Khaventhhan, M.P.	25.11.2005	-	-	-	-	-	Pending
4.	The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 2005 (Amendment of section 2) by Shri Ramdas Athawale, M.P.	25.11.2005	-	-	-	-	-	Pending
5.	The Eradication of Unemployment Bill, 2005 by Shri Ramdas Athawale, M.P.	25.11.2005	-	-	-	-	-	Pending

H.M.

1	2	3	4	5	6	7	
6.	The Asiatic Society of Mumbai Bill, 2005 by Shri C.K. Chandrappan, M.P.	25.11.2005	-	-	-	Pending	
7.	The Scheduled Castes, Scheduled Tribes and Other Backward Classes (Reservation in Services and Educational Institutions) Bill, 2005 by Shri A. Krishnaswamy, M.P.	25.11.2005	-	-	0 - 06 minutes taken on introduction of Bills from Sl. Nos. 1 to 7	Pending	
8.	The Constitution (Amendment) Bill, 2004 (Insertion of new article 47A) by Shri Suravaram Sudhakar Reddy, M.P.	17.12.2004	-	12.8.2005 25.8.2005 (Fifth Session) 25.11.2005 9.12.2005	4 - 28 (excluding 2 hours & 27 minutes taken during Fifth Session)	-	Discussion on motion for consideration not concluded on 9.12.2005.
9.	The Constitution (Amendment) Bill, 2005 (Insertion of new article 262A) by Shri K.S. Rao, M.P.	9.12.2005	-	-	-	-	Pending
10.	The Provision of Infrastructural Facilities in All Educational Institutions Bill, 2005 by Shri K.S. Rao, M.P.	9.12.2005	-	-	-	-	Pending
11.	The Mega Projects (Timely Completion) Bill, 2005 by Shri K.S. Rao, M.P.	9.12.2005	-	-	-	-	Pending
12.	The Constitution (Amendment) Bill, 2005 (Insertion of new article 51B) by Shri Mohan Singh, M.P.	9.12.2005	-	-	-	-	Pending

13.	The Constitution (Amendment) Bill, 2005 (Amendment of article 174) by Shri Mohan Singh, M.P.	9.12.2005	-	-	-	-	-	Pending
14.	The Constitution (Amendment) Bill, 2005 (Amendment of article 158) by Shri Mohan Singh, M.P.	9.12.2005	-	-	-	-	-	Pending
15.	The Fishermen (Welfare) Bill, 2005 by Dr. K.S. Manoj, M.P.	9.12.2005	-	-	-	-	-	Pending
16.	The Petrol Pump Workers (Welfare) Bill, 2005 by Dr. K.S. Manoj, M.P.	9.12.2005	-	-	-	-	-	Pending
17.	The Children of Parents Living Below Poverty Line (Special Educational Facilities) Bill, 2005 by Shri Suresh Kurup, M.P.	9.12.2005	-	-	0 - 07	minutes taken during introduction of Bills from Sl. Nos. 9 to 17.	-	Pending

SUMMARY

(Private Members' Bills)

1.	Bills pending at the end of the last session	145
2.	Bills introduced	16
3.	Bills withdrawn	NIL
4.	Bills negatived	NIL
5.	Bills removed from the Register of Pending Bills	5
6.	Bills part-discussed	1
7.	Bills pending at the end of the Session <i>vide</i> para No. 1998 of Bulletin-Part II, dated 12.01.06	156

4. CALLING ATTENTION

Sl. No.	Subject	Name of Member who called attention	Name of Minister and Date when taken up	Time Taken H. M.
1	2	3	4	5
*1.	Situation arising out of shortage of LPG in the country and steps taken by the Government in regard thereto.	Prof. Mahadeorao Shiwankar	Shri Mani Shankar Aiyar 30.11.2005	01 18
*2.	Situation arising out of spread of encephalitis in the country and steps taken by the Government in regard thereto.	Shri Yogi Aditya Nath	Dr. Anbumani Ramadoss 30.11.2005	0 39
*3.	Situation arising out of damage caused by floods due to heavy rains in Tamil Nadu and Karnataka and steps taken by the Government in this regard.	Dr. Chintia Mohan	Shri Striprakash Jaiswal 7.12.2005	01 12
*4.	Situation arising out of fall in prices of Pepper, Cardamom, Arecanut and other agricultural cash crops thereby leading to starvation and death amongst the workers engaged in this sector and steps taken by the Government in this regard.	Shri P. Karunakaran	Shri E.V.K.S. Elangovan 8.12.2005	0 41
*5.	Situation arising out of hike in charges of medical investigation in All India Institute of Medical Sciences and steps taken by the Government in this regard.	Shri Basudeb Acharia	Dr. Anbumani Ramadoss 8.12.2005	00 35
*6.	Situation arising out of the continued treatment of Punjab as a 'Disturbed Area' despite peace prevailing in the State.	Shri Navjot Singh Sidhu	Shri Shivraj V. Patil 9.12.2005	00 21

* The chair allowed some members, whose names were not in the List of Business, to seek clarifications.

1	2	3	4	5
*7.	Need for a comprehensive package to help the Coffee Sector in the country particularly the Small Growers in Kerala, Karnataka and Tamil Nadu and the steps taken by the Government in this regard.	Shri M.P. Veerendra Kumar	Shri E.V.K.S. Elangovan 12.12.2005	0 27
*8.	Need to look into the progress of implementation of Pradhan Mantri Gramin Sadak Yojana in Bihar and steps taken by the Government in this regard.	Shri Prabhunath Singh	Dr. Raghuvansh Prasad Singh 13.12.2005	0 23
*9.	Situation arising out of increase in incidents of trafficking in women in the country which is threatening the social fabric of the country and steps taken by the Government in regard thereto.	Smt. Minati Sen	Shri Arjun Singh 14.12.2005	00 25
*10.	Situation arising out of Government's decision to engage private companies to modernize and operate two important Airports of the country namely, Mumbai and Delhi.	Md. Salim	Shri Praful Patel 15.12.2005	00 54
*11.	Need to formulate a Master Plan for development of backward areas of the country, particularly thirty-six backward districts of Bihar as announced by Minister of Finance during Budget 2005-06.	Shri Ram Kripal Yadav	Shri P. Chidambaram 22.12.2005	00 29
12.	Situation arising out of reduction in the interest rate of Employees' Provident Fund.	Shri Rupchand Pal	Shri A. Narendra 22.12.2005	00 25

* The Chair allowed some members, whose names were not in the List of Business, to seek clarifications.

5. COMMITTEES

(i) Financial Committees

Sl. No.	Name of Committees	Date of constitution	No. of sittings	Duration H. M.	Average percentage of attendance	Study Tours/ Local Visits under-taken	Reports presented Original	Action Taken	Remarks
1.	Committee on Estimates	1.5.2005	1	1 05	46.6%	-	-	-	-
2.	Committee on Public Undertakings	1.5.2005	2	2 20	40% 60%	-	1	1	-
3.	Committee on Public Accounts	29.4.2005	2	2 35	27.27%	-	4	2	*
Total			5	6 00	58%	-	5	3	-

* Five Action Taken Statements and "Financial Committee (2004-2005) – A Review" were laid on the Table.

(ii) Standing Committees

Sl. No.	Name of Committees	Date of constitution	No. of sittings	Duration H. M.	Average percentage of attendance	Study Tours/ Local Visits under-taken	Reports presented	Action Taken	Remarks
1	2	3	4	5	6	7	8	9	10
1.	Committee on Agriculture	5.8.2005	1	2 00	38%	-	-	-	-
2.	Committee on Defence	5.8.2005	5	6 55	33%	-	2	-	*
3.	Committee on Energy	5.8.2005	4	8 00	33.34%	-	-	-	-
4.	Committee on External Affairs	4.8.2005 5.8.2004	6	12 20	44.5%	-	2	2	-
5.	Committee on Finance	5.8.2005	2	2 15	41.93%	-	3	5	**

*The following two Action Taken Statements were laid on the Table of both the Houses of Parliament on 20.12.2005:

- (i) 3rd Action Taken Report (14th Lok Sabha) on 1st Report (14th Lok Sabha) on Demands for Grants (2004-2005) of the Ministry of Defence.
 - (ii) 4th Action Taken Report (14th Lok Sabha) on 20th Report (13th Lok Sabha) on 'Welfare of Servicemen and Ex-Servicemen'.
- ** (i) Twenty-Fifth Report on the Reserve Bank of India (Amendment) Bill, 2005 (01.12.2005).
(ii) Twenty-Sixth Report on the Banking Regulation (Amendment) Bill, 2005 (22.12.2005).
(iii) Twenty-Seventh Report on the Taxation Laws (Amendment) Bill, 2005 (22.12.2005).
(iv) Twenty-Eighth Action Taken Report on the 16th Report on Demand for Grants (2005-2006) of Ministry of Finance (Departments of Economic Affairs, Expenditure and Disinvestment).
(v) Twenty-Ninth Action Taken Report on the 17th Report on Demands for Grants (2005-2006) of Ministry of Finance (Department of Revenue).
(vi) Thirtieth Action Taken Report on the 18th Report on Demands for Grants (2005-2006) of the Ministry of Planning.
(vii) Thirty-First Action Taken Report on the 19th Report on Demands for Grants (2005-06) of the Ministry of Statistics and Programme Implementation.
(viii) Thirty-Second Action Taken Report on the Demands for Grants (2005-06) of the Ministry of Company Affairs.

1	2	3	4	5	6	7	8	9	10	
6.	Committee on Food, Consumer Affairs and Public Distribution	5.8.2005	3	1	10	32.22%	-	1	2	26 final Action Taken Reports were also presented
7.	Committee on Labour	5.8.2005	3	3	30	38.09%	-	^2	*2	-
8.	Committee on Petroleum and Natural Gas	5.8.2005	1	1	30	44.8%	-	1	1	Three Action Taken State-ments were laid on the Table of both the Houses of Parliament on 21.12.2005
9.	Committee on Chemicals and Fertilizers	5.8.2005	3	3	00	36.36%	-	2	2	-
10.	Committee on Railways	5.8.2005	1	1	15	45.16%	-	1	1	Two Statements
11.	Committee on Rural Development	5.8.2005	1	1	00	40%	-	-	4	Three Statements on Action Taken Reports were laid on the Table of both the Houses of Parliament on 21.12.2005
12.	Committee on Coal and Steel	5.8.2005	2	1	50	46.71%	-	-	3	-

1	2	3	4	5	6	7	8	9	10	
13.	Committee on Information Technology	5.8.2005	5	8	00	36.77%	-	2	6	-
14.	Committee on Water Resources	5.8.2005	1	1	10	60%	-	-	1	-
15.	Committee on Social Justice and Empowerment	5.8.2005	1	1	30	41.37%	-	3	-	-
16.	Committee on Urban Development	5.8.2005	1	2	00	38.70%	-	-	2	One Action Taken Statement was laid on 30.11.2005
17.	Committee on Empowerment of Women	16.8.2005	4	4	00	44.1%	-	1	-	-

^a Ninth and Tenth Reports presented on 20.12.2005.

* Seventh and Eighth Action Taken Statements presented on 14.12.2005.

(iii) Committees other than Financial and Standing Committees

Sl. No.	Name of Committees	Date of constitution	No. of sittings	Duration H.	M.	Average percentage of attendance	Study Tours/ Local Visits under-taken	Reports presented Original	Action Taken	Remarks
1	2	3	4	5	6	7	8	9	10	
1.	Business Advisory Committee	13.5.2005	3	1	20	62%	—	3	—	Three Reports were adopted.
2.	Committee of Privileges	13.7.2005	3	2	45	31%	—	—	—	
3.	Committee on Ethics	28.4.2005	1	0	50	46%	—	—	—	
4.	Committee on Absence of Members from the sittings of the House	7.8.2005	1	0	30	66.6%	—	1	—	
5.	Committee on Government Assurances	7.8.2005	3	2	20	49%	—	5	—	
6.	Committee on Papers Laid on the Table	7.8.2005	2	1	10	46%	—	2	2	
7.	Committee on Petitions	13.7.2005	1	1	45	56%	—	1	—	
8.	Committee on Private Members' Bills and Resolutions	7.8.2005	4	2	30	51.78%	—	4	—	
9.	Joint Committee on Offices of Profit	26.8.2004	—	—	—	—	—	2	—	
10.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	1.5.2005	1	0	30	53.3%	—	1	1	One final action statement laid on the Table of both the Houses of Parliament.

1	2	3	4	5	6	7	8	9	10
11.	Rules Committee	6.7.2004	—	—	—	—	—	—	—
12.	House Committee	10.6.2004	—	—	—	—	—	—	—
13.	Committee on Subordinate Legislation	7.8.2005	1	0	45	43.3%	—	2	2
14.	Joint Committee on Salaries and Allowances of Members of Parliament	8.8.2005	—	—	—	—	—	—	—
15.	General Purposes Committee	21.9.2004	—	—	—	—	—	—	—
16.	Railway Convention Committee	17.9.2004	3	2	55	37.03%	—	1	—
17.	Committee to inquire into allegations of improper conduct on the part of some members	12.12.2005	8	11	10	97.5%	—	—	—

Report presented to the Hon'ble Speaker on 21.12.2005 and Laid on the Table on 22.12.2005. A motion moved by the leader of the House that the members concerned be expelled from Lok Sabha adopted by the House on 23.12.2005.

18.	Joint Committee on Food Management in Parliament House Complex	14.2.2005	—	—	—	—	—	—	—
19.	Joint Committee on installation of Portraits/Statues of National Leaders and Parliamentarians in Parliament House Complex	19.8.2004	1	0	40	67%	—	—	—

6. DIVISIONS

Sl. No.	Date	Subject matter	Brief question on which Division was sought	Final Result	Remarks
1.	15.12.2005	Andhra Pradesh Legislative Council Bill, 2004 moved by Shri H.R. Bhardwaj, Minister of Law & Justice.	On the motion for consideration and passing	Adopted Ayes: 099 Noes: 029 Abst: 006	By Operating AVR machine
2.	21.12.2005	Constitution (One Hundred and Fourth Amendment) Bill, 2005 moved by Shri Arjun Singh, Minister of Human Resource Development.	On the motion for consideration	Adopted Ayes: 387 Noes: 10 Abst: Nil	-do-
3.	21.12.2005	Amendment No. 2 to clause 2 of the Constitution (One Hundred and Fourth Amendment) Bill, 2005 moved by Prof. Vijay Kumar Malhotra, MP	On the motion for Adoption	Negatived Ayes: 114 Noes: 287 Abst: 003	-do-
4.	21.12.2005	Constitution (One Hundred and Fourth Amendment) Bill, 2005 moved by Shri Arjun Singh, Minister of Human Resource Development.	On the motion for adoption of clause 2	Adopted Ayes: 330 Noes: 005 Abst: Nil	-do-
5.	21.12.2005	-do-	On the motion for adoption of clause 1	Adopted Ayes: 373 Noes: Nil Abst: 003	-do-
6.	21.12.2005	-do-	On the motion for passing of the bill as amended	Adopted Ayes: 389 Noes: Nil Abst: 001	-do-

7. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of discussion	Time taken
(i) Railway Budget			
Supplementary Demands for Grants in respect of Budget (Railways) for 2005-2006	8.12.2005	12.12.2005	4 21
		Discussion and Voting on Supplementary Demands for Grants (Railways)	
(ii) General Budget			
Supplementary Demands for Grants in respect of Budget (General) for 2005-2006	9.12.2005	14.12.2005 15.12.2005	3 56
		Discussion and Voting on Supplementary Demands for Grants (General)	

8. LEAVE OF ABSENCE

Sl. No.	Name of Member	Period for which Leave granted	Date when Leave granted
1.	Shri Chandra Shekhar	25.07.2005 to 30.08.2005	
2.	\$ Late Shri Prakashbapu V. Patil	25.07.2005 to 30.08.2005	
3.	Shri Rajesh Ranjan <i>alias</i> Pappu Yadav	22.03.2005 to 24.03.2005 19.04.2005 to 13.05.2005 and 25.07.2005 to 23.08.2005	22.12.2005
4.	@ Shri Harihar Swain	23.11.2005 to 23.12.2005	
5.	# Shri Suraj Singh	23.11.2005 to 23.12.2005	
6.	* Shri Manjunath Kunnur	29.11.2005 to 23.12.2005	
7.	Shri Govinda Aroon Ahuja	25.07.2005 to 30.08.2005 and 23.11.2005 to 14.12.2005	

\$ Leave period of 37 days had been condoned as the member expired on 21.10.2005.

@ Since member had signed the Attendance Register on 16.12.2005 leave granted to him for the period 16 to 23 December, 2005 stands lapsed.

Since member had signed the Attendance Register on 19.12.2005 leave granted to him for the period 19 to 23 December, 2005 stands lapsed.

* Since member had signed the Attendance Register on 21.12.2005 leave granted to him for the period 21 to 23 December, 2005 stands lapsed.

9. MOTIONS

Motions Under Rules 191 and 342

Brief subject	Disposal of Motion under rule	Name of member who moved	Date of discussion	Time taken	No. of amendments/ Substitute motions/tailed/ moved/adopted	Remarks
<p>That this House having taken note of the Report of the Committee to inquire into the allegations of improper conduct on the part of some members, constituted on 12 December, 2005, accepts the findings of the Committee that the conduct of the ten members of Lok Sabha, namely, Shri Narendra Kumar Kushawaha, Shri Annasahab M.K. Patil, Shri Manoj Kumar, Shri Y.G. Mahajan, Shri Pradeep Gandhi, Shri Suresh Chandel, Shri Ramsevak Singh, Shri Lal Chandra Kol, Shri Rajaram Pal and Shri Chandra Pratap Singh was unethical and unbecoming of members of Parliament and their continuance as members of Lok Sabha is untenable and resolves that they may be expelled from the membership of Lok Sabha.</p>	191	Shri Pranab Mukherjee	23.12.2005	4	44	<p>No. of amendments adopted—1</p> <p>No. of amendments moved—1</p> <p>No. of amendments adopted—Nil</p> <p>Motion was adopted</p>

Motions under Rules 191 and 342

SUMMARY

No. of notices received	:	435
No. of motions admitted	:	141
No. of motions discussed	:	1
No. of discussions completed	:	1
No. of discussions remained part-discussed	:	Nil
Total time taken	:	4 hours 44 minutes

10. OATH OR AFFIRMATION

Sl. No.	Name of Member	Constituency/State	Oath/ Affirmation	Language in which oath/ affirmation made	Date of oath/ affirmation	Time taken H. M.
1.	Shri Deepender Singh	Rohtak/Haryana	Oath	Hindi	23.11.2005	0 03
2.	Shri Bansagopal Choudhury	Asansol/West Bengal	Affirmation	Bengali		
3.	Shrimati Priya Dutt	Mumbai North-West/ Maharashtra	Oath	English	24.11.2005	0 01
4.	Shri Pannian Ravindran	Thiruvananthapuram/Kerala	Affirmation	Malayalam	25.11.2005	0 01

11. OBITUARY REFERENCES

Sl. No.	Name of Member	Date of Death/Occurrence	Date of obituary references	Time Taken H. M.
1	2	3	4	5
*1.	Shri K. R. Narayanan (Former President of India)	09.11.2005		
*2.	Shri Prakashbapu V. Patil (Sitting Member)	21.10.2005		
3.	Shri S. Ahmed Mehdi (Member, Second and Third Lok Sabhas)	08.11.2004		
4.	Shri T. Thirthagiri Gounder (Member, Fifth Lok Sabha)	09.07.2005	23.11.2005	0 29
5.	Shri Mahendra Baitha (Member, Ninth to Thirteenth Lok Sabhas)	14.08.2005		
6.	Shri R. N. Tripathi (Member, Seventh Lok Sabha)	19.08.2005		
7.	Shri Dhuleshwar Meena (Member, Third and Fourth Lok Sabhas)	03.09.2005		
8.	Shri Raju Singh (Member, Twelfth and Thirteenth Lok Sabhas)	09.09.2005		

9.	Shri K. V. Surendra Nath (Member, Eleventh Lok Sabha)	09.09.2005		
10.	Shri B. K. Gadhvi (Member, Seventh, Eighth and Eleventh Lok Sabhas)	18.09.2005		
11.	Shri Swarni Prasad Singh (Member, Eighth Lok Sabha)	22.09.2005		
12.	Shri H. K. L. Bhagat (Member, Fifth, Seventh to Ninth Lok Sabhas)	29.10.2005		
13.	Prof. Madhu Dandavate (Member, Fifth to Ninth Lok Sabhas)	12.11.2005		
14.	Reference to the devastating earthquake which rocked parts of Northern India, particularly the State of Jammu and Kashmir and Pakistan resulting in loss of several lives and immense damage to the property.	08.10.2005	23.11.2005	0 29
15.	Reference to the loss of lives in the serial bomb blasts by terrorist in Delhi.	29.10.2005		
16.	Reference to the multiple terrorist attacks targeting civilians in Amman, Jordan causing loss of large number of lives.	09.11.2005		
17.	Reference to the loss of lives in a tragic train accident in Nalgonda, Andhra Pradesh.	29.10.2005		
18.	Reference regarding killing of an employee of Border Roads Organisation in Afghanistan.	23.11.2005	24.11.2005	0 01

1	2	3	4	5
19.	Reference to the loss of several lives caused by incessant rains in Tamil Nadu.	25.11.2005	28.11.2005	0 01
20.	Shri Kammodial Jataw (Member, Eighth Lok Sabha)	07.09.2005	07.12.2005	0 03
21.	Shri S. T. Quadi (Member, Seventh Lok Sabha)	15.11.2005		
*22.	Shri P.M. Sayeed (Member, Fourth to Thirteenth Lok Sabhas)	18.12.2005	19.12.2005	0 06
23.	Reference to the loss of lives in a stampede at a flood relief centre, Arignagar Anna School in MGR Nagar, Chennai, Tamil Nadu.	23.11.2005		

* House was adjourned for the day without transacting any business.

12. PAPERS LAID ON THE TABLE

(a) By Government	1698
(b) By Private Members	Nil

13. PETITION

Petition presented by Member One

14. QUESTIONS

(I) Starred Questions

(a) Number of Questions put down in Question Lists for oral answer	460 *
(b) Number of Questions orally answered	86

(II) Short Notice Questions

Number of Questions put down in Short Notice Question List	NIL
(a) Number of Short Notice Question orally answered	NIL
(b) Number of Short Notice Question laid on the Table of the House	NIL

(III) Unstarred Questions

(a) Number of Questions put down in Question Lists for written answers	4643 **
(b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but were not called for answer or the Member was absent	5017

* Excluding one Starred Question postponed.

** Excluding two Unstarred Questions deleted.

**(iv) Half-an-hour discussion arising out of Answers to Questions during the
Sixth Session of Fourteenth Lok Sabha**

Sl. No.	Brief Subject	Name of members who got priority in the ballot to raise the Discussion	Date of Discussion	Ministry/Deptt.	Time taken Hrs. Mts.
1.	Train Accidents	Sh. P. Karunakaran	14.12.2005	Railways	0 52
2.	Control of Fluorosis	Sh. Hansraj G. Ahir	16.12.2005	Rural Development	0 49

15. RESIGNATION BY MEMBER

Name of Member	State	Constituency	Date on which accepted by Speaker	Remarks
Shri P.A. Sangma	Meghalaya	Tura	10.10.2005	Resigned on 10.10.2005. Announcement was made in the House on 25.11.2005

16. RESOLUTIONS

(i) Statutory Resolutions

Sl. No.	Subject	Article/section of Constitution/ Act	Name of Member who moved	Date of moving and discussion	Time taken H. M.	Ministry/ Department concerned	Remarks
1.	*That this House disapproves of the Manipur University Ordinance, 2005 (No. 3 of 2005) promulgated by the President on 13 October, 2005	123	Shri Prabodh Panda	13.12.2005	1 47	Human Resource Development	Withdrawn
2.	**That this House disapproves of the Taxation Laws (Amendment) Ordinance, 2005 (No. 4 of 2005) promulgated by the President on 31 October, 2005	123	Prof. Rasa Singh Rawat	14.12.2005	2 29	Finance	Negative

* Discussed together with Motion for consideration of the Manipur University Bill, 2005, as passed by Rajya Sabha.

** Discussed together with Motion for consideration of the Taxation Laws (Second Amendment) Bill, 2005.

(ii) Private Members' Resolution

Sl. No.	Subject	Name of member who moved	Date(s) of moving and discussion	Time taken H. M.	Ministry/Departments	Remarks
1.	This House recommends to the Government to grant special economic package for the speedy completion of construction of,— (i) national highway No. 215 between Panikoiil and Rajamunda; (ii) national highway No. 23 between Barahpal and Ranchi; and (iii) railway lines from Talcher to Birmagadh and Dattari to Banspani in order to facilitate movement of minerals from hinterland in Keonjhar and Sundargarh districts in the State of Orissa to Paradeep Port and for the overall development of the region.	Shri Jwal Oram	25.8.2005 (Fifth Session) 16.12.2005	1 53 (excluding 07 minutes taken during Fifth Session)	Finance	Withdrawn
2.	This House expresses its concern over the regional imbalances created by the lack of development of different parts of the country and urges upon the Government to take urgent steps for the balanced and equitable growth of different parts of the country, particularly the remote areas, in order to strengthen the federal structure of the country.	Shri Sarbananda Sonowal	16.12.2005	0 21	Planning	Discussion not concluded.

SUMMARY

(Private Members' Resolutions)

1.	No. of Resolutions received	:	6
2.	No. of Resolutions discussed	:	2
3.	No. of Resolutions adopted	:	NIL
4.	No. of Resolutions withdrawn	:	1
5.	No. of Resolutions on which debate was adjourned	:	NIL
6.	No. of Resolutions part-discussed	:	1

**17. SHORT DURATION DISCUSSIONS
(Rule 193)**

Sl. No.	Brief Subject	Name of the member who raised	Date(s) of discussion	Time taken H M	Ministry/ Department concerned	Remarks
1.	On the statements laid on the Table of Lok Sabha by the Minister of the State in the Ministry of Home Affairs on 28 November, 2005 regarding (i) serial bomb blasts in Delhi on 29.10.2005; (ii) terrorist violence in Jammu and Kashmir; (iii) Naxalite attacks that took place in Jehanabad, Bihar on 13.11.2005; and (iv) Naxalite attack that took place at the Home Guard Training Centre, Giridih, Jharkhand on 11.11.2005.	Prof. Vijay Kumar Malhotra	1.12.2005 7.12.2005 8.12.2005	5 24	Home Affairs	Discussion concluded

2.	Role of India in WTO with particular reference to the forthcoming 6th Ministerial Conference of WTO in Hongkong.	Shri Prabodh Panda	7.12.2005	3 09	Commerce and Industry	Discussion concluded
3.	Problems being faced by agriculture sector.	Dr. Chintia Mohan	13.12.2005 15.12.2005	1 57	Agriculture	Discussion not concluded
4.	Need to improve the infrastructure at airports in view of increase in passenger and cargo traffic.	Shri M.A. Kharabela Swain	20.12.2005	3 42	Civil Aviation and Tourism	Discussion concluded
5.	Need to develop sports infrastructure in the country keeping in view the forthcoming sports events.	Shri Naveen Jindal	22.12.2005	0 43	Youth Affairs and Sports	Discussion not concluded

SHORT DURATION DISCUSSIONS UNDER RULE 193 ON
MATTERS OF URGENT PUBLIC IMPORTANCE

SUMMARY

No. of notices received	:	476
No. of discussions admitted	:	5
No. of discussions held	:	5
No. of discussions completed	:	3
No. of discussions remained part-discussed	:	2
Total time taken minutes	:	14 hours 55

**18. SPEAKER/DY. SPEAKER/CHAIRMAN
Announcements/Observations/References/Rulings**

Sl. No.	Subject	By Whom	Date
1	2	3	4
1.	Ruling on the admissibility of the notices of Adjournment Motion given by Prof. Vijay Kumar Malhotra, Sarvashri George Ferrandes, Braja Kishore Tripathy, Sukhdev Singh Dhindsa, Anant Geele, K. Yerramaidu and Yogi Aditya Nath regarding alleged involvement of Congress Party and its leaders for compromising the interest of the country for montory gains as revealed by Mitrokhin Archives, the Volcker Committee Report and Moy/nihan's Book and need for investigation by the CBI.	The Speaker	25.11.2005
2.	Reference complementing Dr. Vijayapat Singhania, a prominent industrialist for establishing world record on 26 November, 2005 by flying in hot air balloon upto the altitude of 69,852 ft. over Ulhasnagar, Mumbai, Maharashtra.	The Speaker	28.11.2005
3.	Observation regarding the business transacted by the House during the weeks ended on 25 November, 2, 9 and 16 December, 2005.	The Speaker	29.11.2005 6.12.2005 13.12.2005
4.	Reference complementing Shri Sachin Tendulkar, a Cricketer, for creating world record by scoring 35th Test Century in Test Matches at Ferozshah Kotla Ground, New Delhi on 10 December, 2005.	The Speaker	20.12.2005 12.12.2005

5.	Announcement regarding constitution of a Committee to inquire into the allegations of improper conduct on the part of some members of House in the matter of submitting Questions for answers by the Government.	The Speaker	12.12.2005
6.	Reference to the 4th Anniversary of the Terrorist Attack on Parliament House on 13 December, 2001.	The Speaker	13.12.2005
7.	Observation regarding adjournment of the House at 11.52 hrs. on receipt of an intimation from the Security personnel regarding threat perception within the precincts of the House.	The Speaker	16.12.2005
8.	Announcement regarding constitution of Committee to inquire into the alleged improper conduct of some members of the House in the matter of implementation of MPLAD Scheme.	The Speaker	20.12.2005
9.	Valedictory Reference on the conclusion of the Sixth Session of Fourteenth Lok Sabha.	The Speaker	23.12.2005

19. STATEMENTS

(i) Statements made/laid by Ministers under Rule 372 and Direction 73A During Sixth Session of Fourteenth Lok Sabha

S.No.	Brief Subject	Name of Minister	Date	Time Take
1	2	3	4	5
				H. M.
\$1.	Killing of official of the Border Roads Organisation in Afghanistan	Shri Pranab Mukherjee	28.11.2005	00 06
*2.	Relief and rehabilitation in the aftermath of Jammu & Kashmir Earthquake	Shri Sriprakash Jaiswal		
*3.	Heavy rainfall and floods in various States and relief operations undertaken by the Government	Shri Sriprakash Jaiswal		
*4.	Serial bomb blasts in Delhi on 29.10.2005	Shri Sriprakash Jaiswal	28.11.2005	
*5.	Terrorist violence in Jammu and Kashmir	Shri Sriprakash Jaiswal		
*6.	Naxalite attacks that took place in Jehanabad, Bihar on 13.11.2005	Shri Sriprakash Jaiswal		
*7.	Naxalite attack that took place at the Home Guard Training Centre, Giridih, Jharkhand on 11.11.2005.	Shri Sriprakash Jaiswal		
\$8.	The Thirteenth SAARC Summit, held on 12-13 November, 2005	Shri E. Ahamed	30.11.2005	00 07

* Laid a copy (Hindi and English Versions) of the statement.

\$Hon'ble Speaker allowed some members to seek clarifications.

1	2	3	4	5
	in Dhaka			
9.	Volcker Committee Report	Dr. Manmohan Singh	2.12.2005	00 07
10.	Government business for the remaining part of the current week.	Shri P.R. Dasmunsi	6.12.2005	00 01
*11.	Status of implementation of recommendations contained in the Eighteenth Report of Standing Committee on Information Technology on Demands for Grants (2005-06) of the Ministry of Information and Broadcasting.	Shri P.R. Dasmunsi	8.12.2005	00 01
12.	Correcting the reply given on 11.8.2005 to Starred Question No. 262 by Shri Aanant Gudhe regarding Passenger and Cargo Traffic at Airports and giving reasons for delay in correcting the reply.	Shri Praful Patel	8.12.2005	00 01
*13.	Correcting the reply given on 24.11.2005 to Unstarred Question No. 352 by Shri Virendra Kumar and others regarding 'Acquisition of Aircraft'.	Shri Praful Patel	8.12.2005	00 01
14.	Status of implementation of recommendations contained in the Sixth Report of Standing Committee on Labour on Demands for Grants (2005-06)	Shri Shankarsinh Vaghela	9.12.2005	00 01

* Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
	of the Ministry of Textiles.			
15.	Government business for the week commencing the 12th December, 2005.	Shri P.R. Dasmunsi	9.12.2005	00 06
*16.	Status of implementation of recommendations contained in the Fourth Report of Standing Committee on Urban Development on Demands for Grants (2004-05) of the Ministry of Urban Development.	Km. Selja	13.12.2005	00 01
17.	Status of implementation of recommendations contained in the Second, Third, Fourth and Fifth Reports of Standing Committee on Defence.	Shri Pranab Mukherjee	15.12.2005	00 01
18.	Status of implementation of recommendations contained in the Nineteenth Report of Standing Committee on Information Technology on 'Functioning of Registrar of Newspapers for India (RNI)' pertaining to the Ministry of Information and Broadcasting.	Shri P.R. Dasmunsi	15.12.2005	00 01
19.	The pilferage of diesel while supplying from IOC's Ambala	Shri Mani Shankar Aiyar	15.12.2005	00 01

*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
	depot to Army depot at Leh.			
20.	Correcting reply given on 2.12.2005 to Unstarred Question No. 1622 by Shri Jasubhai Dhanabhai Barad regarding Modernization of Handloom/ Handicrafts sector.	Shri Shankarsinh Vaghela	16.12.2005	00 01
21.	Correcting reply given on 5.8.2005 to Unstarred Question No. 1926 by Shri Jaswant Singh Bishnoi and Shri Raghuraj Singh Shakya regarding 'Allocation of Funds' and giving reasons for delay in correcting the reply.	Shri P.R. Dasmunsi	16.12.2005	00 01
*22.	Status of implementation of recommendations contained in the Sixth Report of Standing Committee on Personnel, Public Grievances, Law and Justice on Demands for Grants (2005-06) pertaining to the Ministry of Law and Justice.	Shri H.R. Bhardwaj	16.12.2005	00 01
23.	Government business for the week commencing the 19th December, 2005.	Shri P.R. Dasmunsi	16.12.2005	00 06
24.	Status of implementation of recommendations contained in the 112th Report of Standing Committee on Home Affairs on Demands for Grants (2005-06) pertaining to the Ministry of	Shri Manikrao H. Gavit	20.12.2005	00 01

*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
	Home Affairs.			
*25.	Status of implementation of recommendations contained in the 14th, 16th and 17th Reports of Standing Committee on Finance pertaining to the Ministry of Finance.	Shri P. Chidambaram	20.12.2005	00 01
*26.	Status of implementation of recommendations contained in the 3rd, 4th and 6th Reports of Standing Committee on Food, Consumer Affairs and Public Distribution (Department of Food and Public Distribution).	Shri Kanti Lal Bhuria	20.12.2005	00 01
*27.	Regarding the outcome of Climate Change negotiations held in Montreal, Canada.	Shri A. Raja	20.12.2005	00 01
28.	Status of implementation of recommendations contained in the 70th Report of Standing Committee on Commerce on Demands for Grants (2005-06) pertaining to the Department of Commerce.	Shri E.V.K.S. Elangovan	20.12.2005	00 01
*29.	Status of implementation of recommendations contained in the 71st Report of Standing Committee on Commerce on Demands for Grants (2005-06) pertaining to the Department of	Shri E.V.K.S. Elangovan	20.12.2005	00 01

* Laid a copy (Hindi and English Versions) of the statement

1	2	3	4	5
	Industrial Policy and Promotion.			
\$30.	Regarding the reported decision of Government to change the location of the proposed National Institute of Science from Bhubaneswar in Kolkata.	Shri Pranab Mukherjee	20.12.2005	00 08
31.	Status of implementation of recommendations contained in the 7th Report of Standing Committee on Urban Development on Demands for Grants (2005-06) pertaining to the Ministry of Urban Development.	Shri S. Jaipal Reddy	21.12.2005	00 01
32.	Status of implementation of recommendations contained in the 15th, 16th and 17th Reports of Standing Committee on Information Technology pertaining to the Department of Information Technology, Posts and Telecommunications of the Ministry of Communications and Information Technology.	Shri Dayanidhi Maran	21.12.2005	00 01
33.	Regarding the outcome of the WTO negotiations at the Sixth Ministerial Conference held in Hong Kong, China from 13th to	Shri Kamal Nath	21.12.2005	00 08

\$Hon'ble Speaker allowed some members to seek clarifications.

1	2	3	4	5
	18th December, 2005.			
*34.	Status of implementation of recommendations contained in the Fourth and Sixth Reports of Standing Committee on External Affairs on Demands for Grants pertaining to the Ministry of Indian Overseas Affairs.	Shri Oscar Fernandes	21.12.2005	00 01
*35.	Status of implementation of recommendations contained in the 87th Report of Standing Committee on Transport, Tourism and Culture on Demands for Grants (2005-06) pertaining to the Ministry of Tourism.	Shrimati Renuka Choudhury	21.12.2005	00 01
*36.	Status of implementation of recommendations contained in the 144th Reports of Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2005-06) pertaining to the Department of Space.	Shri Prithviraj Chavan	21.12.2005	00 01
*37.	Status of implementation of recommendations contained in the 145th Report of Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2005-06) pertaining to the	Shri Prithviraj Chavan	21.12.2005	00 01

* Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
	Department of Atomic Energy.			
*38.	Status of implementation of recommendations contained in the Fifth Report of Standing Committee on Petroleum and Natural Gas on Demands for Grants (2004-05) of the Ministry of Petroleum and Natural Gas.	Shri Mani Shankar Aiyar	22.12.2005	00 01
*39.	Correcting the reply given on 1.12.2005 to Starred Question No. 141 by S/Shri V.K. Thummar and Jivabhai Ambalal Patel regarding Royalty on Crude Oil.	Shri Mani Shankar Aiyar	22.12.2005	00 01
*40.	Status of implementation of recommendations contained in the Sixth Report of Standing Committee on Chemicals and Fertilizers on Demands for Grants (2005-06) of the Department of Fertilizers.	Shri Ram Vilas Paswan	22.12.2005	00 01
*41.	Status of implementation of recommendations contained in the Fifth Report of Standing Committee on Chemicals and Fertilizers on Demands for Grants (2005-06) of the Department of Chemicals and	Shri Ram Vilas Paswan	22.12.2005	00 01

* Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
	Petrochemicals.			
*42.	Status of implementation of recommendations contained in the Tenth Report of Standing Committee on Coal and Steel on Demands for Grants (2005-06) pertaining to the Ministry of Steel.	Shri Ram Vilas Paswan	22.12.2005	00 01
*43.	Status of implementation of recommendations contained in the Third Report of the Ministry of Water Resources.	Shri Sontosh Mohan Dev	22.12.2005	00 01
44.	Status of implementation of recommendations contained in the 88th Report of Standing Committee on Transport, Tourism and Culture on Demands for Grants (2005-06) of the Ministry of Civil Aviation.	Shri Praful Patel	22.12.2005	00 01
*45.	Status of implementation of recommendations contained in the 8th, 9th and 10th Reports of Standing Committee on Railways.	Shri R. Velu	22.12.2005	00 01
46.	Regarding the heavy rainfall and flood situation relief operations and stampede during relief operations in Tamil Nadu.	Shri Shivraj V. Patil	23.12.2005	00 02
47.	Status of implementation of recommendations contained in the Ninth Report of Standing Committee on Coal and Steel on Demands for Grants (2005-06) of the Ministry of	Shri P.R. Dasmunsi	23.12.2005	00 01

* Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
	Mines.			
*48.	Status of implementation of recommendations contained in the 127th and 144th Reports of Standing Committee on Science and Technology, Environment and forests pertaining to the Department of Biotechnology.	Shri Kapil Sibal	23.12.2005	00 01
*49.	Status of implementation of recommendations contained in the 140th Report of Standing Committee on Science and Technology, Environment and Forests pertaining to the Department of Science and Technology.	Shri Kapil Sibal	23.12.2005	00 01
*50.	Status of implementation of recommendations contained in the 142nd Report of Standing Committee on Science and Technology, Environment and Forests pertaining to the Department of Scientific and Industrial Research.	Shri Kapil Sibal	23.12.2005	00 01
*51.	Status of implementation of recommendations contained in the 143rd Report of Standing Committee on Science and Technology, Environment and Forests pertaining to the Department of Ocean Development.	Shri Kapil Sibal	23.12.2005	00 01
*52.	Status of implementation of recommendations contained in the 29th Report of Standing Committee on Finance.	Shri Prem Chand Gupta	23.12.2005	00 01

* Laid a copy (Hindi and English Versions) of the statement.

(ii) MATTER UNDER RULE 377

**Position regarding receipt of replies from Ministries during
Fourteenth Lok Sabha (as on 10.2.2006)**

	Total Number of Matters raised	No. of replies sent to members by Ministers and copies endorsed to Lok Sabha Secretariat	Percentage of replies sent to members by the Ministers
First Session (2.6.2004 to 10.6.2004)	35	35	100.00
Second session (5.7.2004 to 26.8.2004)	220	214	97.27
Third Session (1.12.2004 to 23.12.2004)	188	174	92.55
Fourth Session (25.2.2005 to 13.5.2005)	365	261	71.51
Fifth Session (25.7.2005 to 30.8.2005)	273	179	65.57
Sixth Session (23.11.2005 to 23.12.2005)	265	103	38.87

(iii) Statement showing the time lost owing to interruptions in the House during Sixth Session of Fourteenth Lok Sabha

Date	Time spent on Interruptions H. M.	Time lost due to Adjournment of the House following interruptions H. M.	Remarks
1	2	3	4
24.11.2005	0 09	5 48	Interruptions started at 11.02 hrs. and continued upto 11.10 hrs. At 11.11 hrs. Lok Sabha adjourned to meet at 11.30 hrs. When at 11.30 hrs. Lok Sabha reassembled, interruptions started again and continued upto 11.31 hrs. At 11.31 hrs. Lok Sabha adjourned for the day.
25.11.2005	0 17	3 03	Interruptions started at 11.02 hrs. and continued upto 11.17 hrs. At 11.17 hrs. Lok Sabha adjourned to meet at 12 Noon. Interruptions started again and at 12.08 hrs. and continued upto 12.10 hrs. At 12.10 hrs. Lok Sabha adjourned till 15.30 hrs.
30.11.2005	0 11	0 11	Interruptions started at 11.00 hrs. and continued upto 11.11 hrs. Due to interruptions in the House, Lok Sabha adjourned at 12.49 hrs. to meet at 14.00 hrs.

1	2	3	4
2.12.2005	0 10	4 24	<p>Interruptions started at 11.00 hrs. and continued upto 11.03 hrs.</p> <p>Interruptions started at 12.10 hrs. and continued upto 12.12 hrs. At 12.12 hrs. Lok Sabha adjourned to meet at 12.30 hrs.</p> <p>Interruptions started again at 12.32 hrs. and continued upto 12.34 hrs. At 12.34 hrs. Lok Sabha adjourned to meet at 14.00 hrs.</p> <p>Interruptions started again at 14.14 hrs. and continued upto 14.16 hrs. Lok Sabha adjourned at 14.16 hrs. to meet at 15.30 hrs.</p> <p>Interruptions started again at 15.33 hrs. and continued upto 15.34 hrs. At 15.34 hrs. Lok Sabha adjourned for the day.</p>
5.12.2005	0 07	5 52	<p>Interruptions started at 11.00 hrs. and continued upto 11.05 hrs. At 11.05 hrs. Lok Sabha adjourned to meet at 11.30 hrs.</p> <p>At 11.30 hrs. when the House re-assembled, interruptions started again and continued upto 11.31 hrs. At 11.31 hrs. Lok Sabha adjourned to meet at 14.00 hrs.</p> <p>At 14.01 hrs. interruptions started again and continued upto 14.02 hrs. At 14.02 hrs. Lok Sabha adjourned for the day.</p>

1	2	3	4
6.12.2005	0 14	5 17	<p>Interruptions started at 11.00 hrs. and continued upto 11.06 hrs. At 11.06 hrs. Lok Sabha adjourned to meet at 12 Noon. When the House met at 12 Noon, interruptions started again and continued upto 12.17 hrs. Amidst interruptions from 12.00 hrs. to 12.17 hrs. papers were laid. At 12.17 hrs. Lok Sabha adjourned to meet at 14.00 hrs.</p> <p>Interruptions started at 14.05 hrs. and continued upto 14.06 hrs. Amidst interruptions business of the House was transacted between 14.06 hrs. and 14.10 hrs. At 14.10 hrs. Lok Sabha adjourned for the day.</p>
7.12.2005	0 09	—	<p>Interruptions started at 12.04 hrs. and continued upto 12.13 hrs.</p>
8.12.2005	0 09	0 46	<p>Interruptions started at 12.30 hrs. and continued upto 12.31 hrs. Lok Sabha adjourned at 12.31 hrs. to meet at 14.00 hrs.</p> <p>Interruptions started at 14.02 hrs. and continued upto 14.05 hrs. Interruptions started again at 14.08 hrs. and continued upto 14.13 hrs. At 14.13 hrs. Lok Sabha adjourned to meet at 14.30 hrs.</p>
12.12.2005	0 01	0 04	<p>Interruptions started at 12.55 hrs. and continued upto 12.56 hrs. Due to interruptions Lok Sabha adjourned at 12.56 hrs. to meet at 14.00 hrs.</p>

1	2	3	4
13.12.2005	0 05	0 15	Interruptions started at 12.40 hrs. and continued upto 12.45 hrs. Due to interruptions, Lok sabha adjourned at 12.45 hrs. to meet at 14.00 hrs.
20.12.2005	0 07	0 14	Interruptions started at 12.33 hrs. and continued upto 12.35 hrs. Interruptions started at 14.09 hrs. and continued upto 14.12 hrs. Interruptions started at 14.15 hrs and continued upto 14.16 hrs. At 14.16 hrs. Lok Sabha adjourned to meet at 14.30 hrs. Interruption started at 14.30 hrs. and continued upto 14.31 hrs.
Total	1 39	25 54	

Time calculated on the basis of normal time of the House *i.e.* from 11 AM to 1 PM and 2 PM to 6 PM.

(iv) Statement indicating matters of Urgent Public Importance raised after Question Hour and the time taken thereon during Sixth Session of Fourteenth Lok Sabha.

Date	Number of matters raised	Number of Members who spoke	Time Taken H. M.
23.11.2005	—	—	—
to			
28.11.2005			
29.11.2005	24	31	1 04
30.11.2005	24	30	1 18
01.12.2005	27	34	0 53
02.12.2005	01	01	0 07
05.12.2005	—	—	—
06.12.2005	—	—	—
07.12.2005	02	22	1 02
08.12.2005	19	24	0 55
09.12.2005	12	12	0 37
12.12.2005	04	16	0 23
13.12.2005	25	26	0 53
14.12.2005	10	10	0 22
15.12.2005	24	24	0 53
16.12.2005	10	10	0 16
19.12.2005	—	—	—
20.12.2005	28	28	1 01
21.12.2005	16	21	0 40
22.12.2005	03	03	0 04
23.12.2005	04	04	0 13
Total	233	296	10 41

**20. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF
BUSINESS TRANSACTED DURING THE SIXTH SESSION OF
FOURTEENTH LOK SABHA**

Business	Time taken		Percentage of the total time taken
	H.	M.	
1	2		3
ADJOURNMENTS MOTION	05	30	4.63
BILLS			
(a) Government Bills	*28	34	24.04
(b) Private Member's Bills	04	28	3.76
BUDGETS—			
(a) Railway Budget	04	21	3.66
(b) General Budget	03	56	3.31
CALLING ATTENTION NOTICES	07	49	6.58
DISCUSSIONS—			
Short Duration Discussions (Rule 193)	14	55	12.55
Discussion under Rule 184	04	44	3.98
MATTERS OF URGENT PUBLIC IMPORTANCE	10	41	8.99
MATTERS UNDER RULE 377	02	53	2.43
QUESTIONS	16	35	13.96
Half an Hour Discussion	01	41	1.42
RESOLUTION—			
(a) Statutory Resolutions		*	-
(b) Private Members' Resolutions	02	14	1.88
STATEMENTS—			
Rule 372	01	29	1.25
OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Points of Order, etc.	08	59	7.56
Total	118	49	100

* Joint discussion took place on certain Statutory Resolution [(vide Statement No. 16(i) S.No. 1 and 2)] and Motion for consideration of connected Government Bill [(vide Statement No. 3(i) S.No. 7 and 8)]. Time taken on joint discussion has been shown under Government Bills.